

# NATIONAL COMPANY LAW TRIBUNAL

## OBJECTION LIST DATED 24.07.2023 to 30.07.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	03/03/2023	Company Petition (Companies Act)	710102020992023		TARANTEJ SINGH REKHI VS M/S SIMRAN POULTRY PVT LTD. AND OTHERS	Sec. 241(1)	26/07/2023	Wrong section select,fees missed of section 242,memo of parties/synopsis/li st of dates &&&&&&a mp;&&&&&& events missed,e stamp missed with supporting affidavit,pgs not clear 54 to 66,71 to 79,97 to 148,153,182 pgs in hindi 94 to 96, 25rs welfare &&&&&&a mp;&&&&&& 3rs court fees missed in vakaltnama, proof of service missed, upload only final petition	manuj nagrath



7	24/05/2023	Company Appeal(Companies Act)	710102047042023		AVIK TELEVENTURES PRIVATE LIMITED VS PURELOGIC LABS INDIA PRIVATE LIMITED	Sec 252 (3) - By Government Body	28/07/2023	prayer missed and 8,9 and 17 page are blank vakaltanama missed	EASHA KADIAN
8	27/05/2023	Company Petition (Companies Act)	710102048202023		SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL	Sec. 241(1)	24/07/2023	file not proper uploaded kindly merge all pdf contact to registry	Amit
9	03/06/2023	Company Petition IB (IBC)	710102050172023		ICICI BANK LIMITED VS SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	24/07/2023	volume-1 missed	Vidushi
10	07/06/2023	Company Petition (Companies Act)	710102051232023		VIDHI SHARMA VS E N PROJECT AND ENGINEERING INDUSTRIESPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	28/07/2023	wrong jurisdiction (contact to registry)	Mr. Amit Goel
11	15/06/2023	Company Petition (Companies Act)	710102053432023		VIKAS AGGARWAL VS FOOD AND BIOTECH ENGINEERS(INDIA)PRIVATE LIMITED.	Sec. 58(3),Sec. 59	24/07/2023	all affidavit haryana and notary delhi ,17,19,20 31-39,48-49,71 page not clear 51 page translation missed 20 page wrong arrange kindly final petition uploaded	SHARAD
12	15/06/2023	Company Appeal(Companies Act)	710102053202023		VIKAS AGGARWAL VS FOOD AND BIOTECH ENGINEERS(INDIA)PRIVATE LIMITED.	Sec 252 (3)	28/07/2023	list of date events missing	Sheetal
13	15/06/2023	CA(A) Merger and Amalgamation(Companies Act)	710102053462023		SKB TRADEX PRIVATE LIMITED VS FOOD AND BIOTECH ENGINEERS(INDIA)PRIVATE LIMITED.	Sub-section (I) of section 230	26/07/2023	in petition every pages signature missing	Sweeny Gulati
14	29/06/2023	Company Petition IB (IBC)	710102055792023		PRAVEEN KUMAR GARG PROPRIETOR M/S GSV PRODUCTS VS KAMLESH RANI SINGLA	Section 95(1)	26/07/2023	wrong jurisdiction	PANKAJ
15	28/06/2023	Company Petition IB (IBC)	710102055412023		SANJAY AGGARWAL VS MANI MAHESH METALS LIMITED	IBC under Sec 7	27/07/2023	Pg-62,65,70 not clear BR missed	PARVINDRA

16	28/06/2023	Company Petition (Companies Act)	710102055512023		AVASK STEELS LIMITED VS MANI MAHESH METALS LIMITED	Sec. 441	24/07/2023	index missed memo of party, synopsis, list of date missed stamp paper and affidavit not notary POA not notary who person file document missed	Divay Arora
17	03/07/2023	Company Petition (Companies Act)	710102056542023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGRAWAL JODHANI & CO.	Sec. 140(5)	25/07/2023	in vakalatnama 3 rupees court fees & kindly remove application from petition	sfiomclt
18	03/07/2023	Company Petition IB (IBC)	710102056332023		DIVYA ARYA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Section 94(1)	27/07/2023	Pg-24 to 28,54,138,139, 159,167 not clear Pg- 126,132,in hind welfare missed @ 25 rs	Brijesh Kumar Tamber
19	04/07/2023	Company Petition IB (IBC)	710102056642023		DCB BANK LTD VS KALKA HOME DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28/07/2023	IRP certificate missed volume wise index missed	HASHMAT NABI
20	03/07/2023	Company Petition IB (IBC)	710102056342023		ASHWANI ARYA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Section 94(1)	27/07/2023	volume wise index missed Pg- 256,262, in hindi Pg-268,289,297 to 299 not clear welfare missed @ rs 25	Brijesh Kumar Tamber
21	03/07/2023	Company Petition IB (IBC)	710102056502023		HIGHRISE SECURITIES AND TRADING PRIVATE LIMITED VS ANGEL ULTRAHOMES PRIVATE LIMITED	IBC under Sec 7	27/07/2023	need to sign on every pages on annexure	PANKKAJ
22	04/07/2023	Company Petition IB (IBC)	710102056872023		MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	28/07/2023	please merge vakalatnama in pdf and court fee @ 3 rs and welfare @ 25 rs	Prakash Karunashank ar Pandya

23	05/07/2023	Company Petition (Companies Act)	710102057032023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ATUL K. GARG & CO.	Sec. 140(5)	25/07/2023	kindly remove application in vakalatnama 3 rupees court fees missing	sfionclt
24	05/07/2023	Company Petition IB (IBC)	710102056942023		STAR SYNTHETICS PVT LTD VS VASTRANI EXPORT PRIVATE LIMITED	IBC Under Sec 9	27/07/2023	date not mention in vakalatnama	GAURAV
25	07/07/2023	Company Appeal(Companies Act)	710102057892023		STAR SYNTHETICS PVT LTD VS VASTRANI EXPORT PRIVATE LIMITED	Sec 252 (3)	24/07/2023	wrong pdf upload kindly all merge pdf in final pdf upload and (come to registry)	CS CHARU GUPTA
26	08/07/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102058352023		SHREE BUILDTECH INDIA PVT. LTD. VS SHREE BUILDTECH INDIA PVT. LTD.	Any other provision - Govt body	25/07/2023	Wrong File	ATANU
27	07/07/2023	Company Appeal(Companies Act)	710102058002023		SHREE BUILDTECH INDIA PVT. LTD. VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (3)	24/07/2023	stk 7 missed and kindly income tax service dcit cell high court serve	lalit mohan
28	10/07/2023	Company Appeal(Companies Act)	710102058712023		SHREE BUILDTECH INDIA PVT. LTD. VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (3)	25/07/2023	91,101 page translation missed 2 petitioner online detail missed	Sheetal
29	11/07/2023	Company Petition IB (IBC)	710102059162023		UNION BANK OF INDIA LIMITED VS UJWAL GUPTA	Section 95(1)	24/07/2023	please do propely file and contactv to registry	Harshit Gupta
30	11/07/2023	Company Petition IB (IBC)	710102059132023		UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Section 95(1)	24/07/2023	please do propely file and contactv to registry	Harshit Gupta
31	13/07/2023	Company Petition IB (IBC)	710102060162023		ARUN MITTAL VS JAIKRISHAN ESTATES PRIVATE LIMITED	IBC under Sec 7	24/07/2023	incomplete pagination in index welfare missed for 5 rs	KUNAL

32	13/07/2023	Company Petition IB (IBC)	710102060332023		BANK OF MAHARASHTRA VS PANKAJ GOSWAMI	Section 95(1)	24/07/2023	reply of notice or 9-3-B certificate missed TC not allowed need to true copy sign on every pages Pg32 not clear wrong jurisdiction	VK GUPTA
33	13/07/2023	Company Petition IB (IBC)	710102060312023		M/S SHIVAM MINERAL SUPPLIERS VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	24/07/2023	BR and authority letter missed volume wise index missed Pg-201 to 205 not clear pg-2016,217 true copy sign missed court fee missed on vakalatnama	Parveen
34	11/07/2023	Company Petition IB (IBC)	710102059282023		BANK OF MAHARASHTRA VS DHARBIR SINGH	Section 95(1)	27/07/2023	Pg-32,86,87,88,91 not clear form-2 missed wrong jurisdiction	VK GUPTA
35	14/07/2023	Company Petition IB (IBC)	710102060712023		PARQUET FURNISHERS PRIVATE LIMITED VS BANK OF MAHARASTRA	IBC Under Sec 10	24/07/2023	application not upload	Abhishek
36	14/07/2023	Company Petition IB (IBC)	710102061202023		PUNJAB & SIND BANK VS SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	24/07/2023	Pg-140,142,144,159, in hindi Pg-200 to 212 not clear	SANJAY BAJAJ
37	14/07/2023	Contempt Petition (IBC)	710102060632023		SUMAN KUMAR VERMA VS SUPERTECH TOWNSHIP PROJECT LIMITED	Rule 11 of NCLT, 2016	24/07/2023	wrong file need to additional file	SUMAN
38	14/07/2023	Company Petition (Companies Act)	710102060682023		ATTREYA REALITY PRIVATE LIMITED VS SURYA NARROW FABRICS PRIVATE LIMITED	Sec. 58(3)	27/07/2023	MOA and AOA and master data missed	Nikhil
39	15/07/2023	Company Petition IB (IBC)	710102062072023		NU-FOAM RUBBER INDUSTRIES PRIVATE LIMITED VS SURYA NARROW FABRICS PRIVATE LIMITED	IBC Section 59	24/07/2023	Pg-24, not clear master data missed	RAKESH KUMAR
40	15/07/2023	Contempt Petition (IBC)	710102061492023		TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	24/07/2023	case type wrong	ROHIT RATHI

41	17/07/2023	Company Petition IB (IBC)	710102062772023		INDIAN BANK VS SMT. SAMIKSHA MAHAJAN	Section 95(1)	24/07/2023	Pg-177 to 195, 249,252,257,260, not clear true copy sign missed	REEMA KHORANA
42	15/07/2023	Company Petition IB (IBC)	710102062132023		TRESCO HOMES PRIVATE LIMITED VS SOHO LIMITED	IBC under Sec 7	24/07/2023	master index missed need to sign on every page application vakalatnama not clear welfare and court fee missed BR missed or letter of authority missed	Abhishek Anand
43	17/07/2023	Company Petition IB (IBC)	710102062782023		INDIAN BANK VS BRIJ MOHAN MAHAJAN	Section 95(1)	24/07/2023	Pg-181 to 206,272,274 to 282,285 ,297,308 not clear	REEMA KHORANA
44	17/07/2023	Company Petition IB (IBC)	710102062642023		VASU POLYMERS (INDIA) PRIVATE LIMITED VS AARAV PACKAGING PRIVATE LIMITED	IBC Under Sec 9	25/07/2023	9-3-B certificate missed Pg112,114,124,220, 519 to 527,538 to 544,547,549,551,554 not clear	kislay komal
45	19/07/2023	Company Petition IB (IBC)	710102063402023		NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD VS SYNERGY PETRO PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	25/07/2023	BR/letter missed reply of demond notice missed 9-3-B certificate missed Pg-23 to 26,31 to 36 not clear	Lakhan Singh
46	19/07/2023	Company Petition IB (IBC)	710102063562023		PLATINUM ADVERTISING PRIVATE LIMITED VS GAMMA GAANA LIMITED	IBC Under Sec 9	25/07/2023	Pg-40 to 62,65 to 101,135 to 137 not clear	ANKEETA APPANNA
47	18/07/2023	Company Petition IB (IBC)	710102063142023		MODERN BUILDMART PRIVATE LIMITED VS BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	25/07/2023	Pg-19,24,25 not clear BR /letter missed	RAKESH KUMAR

48	18/07/2023	Company Petition IB (IBC)	710102063162023		GAGAN CHHABRA VS SMS VISHWA JV	IBC Under Sec 9	25/07/2023	court fee and welfare missed sign missed after index pagination cut in pdf Pg-56,80, not clear	Bhargavi
49	18/07/2023	Company Petition IB (IBC)	710102063022023		ADS CIVIL & INTERIORS PRIVATE LIMITED VS CLASS 21A TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	25/07/2023	wrong jurisdiction	RAJEEV SHRIVASTAVA
50	18/07/2023	Company Petition IB (IBC)	710102063062023		INDIAN BANK VS SANJEEV MAHAJAN	Section 95(1)	25/07/2023	need to true copy sign missed on every pages Pg-197,207 to 213,217,218,225 to 228,295 to 297,299 to 305 not clear	REEMA KHORANA
51	18/07/2023	Company Petition IB (IBC)	710102063172023		MR. PRAMOD KUMAR MAHESHWARI VS EMERALD HOMEDEVELOPERS PRIVATE LIMITED	IBC under Sec 7	25/07/2023	&quot;true copy sign missed need to every pages date missed and welfare missed in vakalatnama &quot;	RAKESH KUMAR
52	18/07/2023	Company Petition IB (IBC)	710102063092023		INDIAN BANK VS SH. NIMIT MAHAJAN	Section 95(1)	25/07/2023	Pg-84,183,184,185,188,242 to 244, 247, 249, 252, 255,266 to 279, not clear	REEMA KHORANA
53	20/07/2023	Company Petition (Companies Act)	710102063612023		EAGLE CHEMICALS PVT LTD VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	27/07/2023	case type wrong,50 page not clear stk 7 missed income tax service missed	Jayant



54	21/07/2023	Company Petition IB (IBC)	710102063862023		IDBI TRUSTEESHIP SERVICES LIMITED VS SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	24/07/2023	P-222 to 226,230 to 246,504 to 508,514 to 530,539, 730,858,874,877 not clear	RAJEEV
55	20/07/2023	CA(A) Merger and Amalgamation(Companies Act)	710102063762023		YMER TECHNOLOGY INDIA PRIVATE LIMITED VS SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	Sec. 230-232, Sec 234	27/07/2023	master index missed and counsel detail missed in index 2nd company detail missed in online portal every page sign missed 64-65,68-85,95-114,136,153-193,196-200,257-260 page not clear	Ramanathan N
56	21/07/2023	Company Petition IB (IBC)	710102063962023		IDBI TRUSTEESHIP SERVICES LIMITED VS DSS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	24/07/2023	Pg-188,219 to 225,229 to 245 ,491,503 to 508,513 to 530,538 to 534,770,776,777,779,922 not clear	RAJEEV
57	20/07/2023	Company Petition IB (IBC)	710102063782023		BLOSSOM INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	27/07/2023	sign missed need to every pages Pg-41 to 50, 64,65,67, 71,72,80,82,86, 87, 92,93,94,96,97,124, 125 not clear date not mention in vakalatnama	Rishabh Singh

58	20/07/2023	Company Petition (Companies Act)	710102063812023		MR JASJIT SINGH DHAMI VS NIRVANA NEST BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27/07/2023	list of date and synopsis missed, master index missed, petition every page sign missed 75- 78,117,131- 132,138-147,206- 225,244-245,268- 271,284- 293,308,311,317,33 1,336,342-343,382- 391,412,460, page not clear vakalatnama missed	Kundan Kumar Mishra
59	21/07/2023	CA(A) Merger and Amalgamation(Compani es Act)	710102063982023		PADAMNABH TRADING PRIVATE LIMITED VS SHUBHRAM HOSPITAL SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	27/07/2023	first motion not link, vardhman fabrics pvt ltd company detail missed in online portal affidavit gurugram and notary delhi 100 page missed vakalatnama wrong auditor report missed	aaryan sharma
60	21/07/2023	Company Petition (Companies Act)	710102063942023		SONI KUMARI PATIL VS 4N MALL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27/07/2023	due to payment section 244, 73,106-107,135- 136,230,252,346- 362 page not clear some pages english translation missed	UDIT KISHAN &
61	21/07/2023	Company Appeal(Companies Act)	710102063922023		SONI KUMARI PATIL VS 4N MALL PRIVATE LIMITED	Sec 252 (1)	27/07/2023	company details missed in online portal stk 7 missed	Megha Aggarwal

62	21/07/2023	Company Petition IB (IBC)	710102063832023		VANTAGE BUILDWELL PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	27/07/2023	BR missed sign missed need to every pages date not mention in vakalatnama Pg-64 to 68,69 to 79, 80 to 85 not clear	Rishabh Singh
63	22/07/2023	Company Petition (Companies Act)	710102064272023		RMA INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	27/07/2023	case type wrong all annexure pages true copy missed wrong service in income tax	Srishti Singh
64	22/07/2023	Company Petition (Companies Act)	710102064282023		R3 PLANNERS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	Sec 252 (3)	27/07/2023	case type wrong 38,61,62 affidavit arunchal pardesh and notary delhi wrong service in income tax	Srishti Singh
65	21/07/2023	Company Petition IB (IBC)	710102064032023		GE POWER INDIA LIMITED VS BHARAT HEAVY ELECTRICALS LIMITED	IBC Under Sec 9	28/07/2023	Pg-157 to 167,191 to 197 not clear welfare missed	vinam
66	25/07/2023	Contempt Petition (IBC)	710102064992023		VINAY KUMAR SINGHAL VS MR.BASANT KUMAR	Application under any other provisions- IBC	28/07/2023	section wrong according your case type	ABHISHEK

67	26/07/2023	Company Petition IB (IBC)	710102065442023		RAJPAL TYAGI VS MR.BASANT KUMAR	Section 94(1)	27/07/2023	Pg-200 to 203,208,211,213,215,222,223,224,227 to 232,234 to 462,607 to 611, 884 to 893, 1356 to 1361,1403,1404,1406,1409,1410,1531 to 1559 not clear Pg-463,465,467,469,476,1235,1238,1241,1244,1247,1250,1253,1335,1338,1341,1344,1347,1349,1354 in hindi court fee and welfare missed	Abhishek Parmar
68	27/07/2023	Company Petition (Companies Act)	710102065932023		ATUL JAGGI VS PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1)	28/07/2023	due to payment section242 kindly separately file in application 119-120 page not clear	RAHUL MALHOTRA
69	29/11/2022	Interlocutory Application (I.B.C)	710102098582022	COMPANY PETITION IB (IBC)/1565(PB)2018	DHARMENDER SINGH VS ATUL KUMAR KANSAL	Sec 60(5)	24/07/2023	Affidavit address in haryana or notary gujarat mismatch	honey Khanna
70	16/03/2023	Interlocutory Application (I.B.C)	710102024672023	COMPANY PETITION IB (IBC)/2628(ND)2019	MS SURYA POLYPET PRIVATE LIMITED VS MR. SHRAVAN KUMAR VISHNOI	Sec 60(5)	26/07/2023	True copy missing in annexures, Affidavit address mismatch with notary page 16 17 47 not readable	Lokesh jain
71	29/03/2023	Interlocutory Application (I.B.C)	710102029162023	COMPANY PETITION IB (IBC)/2454(ND)2019	AMIT KOTHARI & ANR. VS RAVI BANSAL	Sec 60(5)	25/07/2023	Second applicant detail fill on online portal(Bhushan Sonkar)	Dhruva Vig

72	07/04/2023	Interlocutory Application (I.B.C)	710102031802023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS MR. RAJEEV GUPTA SUSPENDED DIRECTOR OF	Sec 66(1)	25/07/2023	page 67 to 76 not clear	Vishal
73	20/04/2023	Interlocutory Application (I.B.C)	710102037272023	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Rule 11 of NCLT, 2016	28/07/2023	section wrong please choose rule 11 online portal	Avneesh Arputham
74	29/04/2023	Company Application(Companies Act)	710102039872023	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 11 of NCLT	24/07/2023	mail id missing in index and prayer missing and main case year missing	Neha Kapoor
75	29/04/2023	Restoration Application (Companies Act)	710102039862023	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 48	24/07/2023	main case year missing and mail id missing in index and order copy missing section wrong in technical	Neha Kapoor
76	02/05/2023	Miscellaneous Application (IBC)	710102040622023	COMPANY PETITION IB (IBC)/821(ND)2018	JASPER ENGINEERS PVT. LTD. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Sec 60(5)	27/07/2023	Case Type Wrong and applicant detail missing online portal and ticket not allow mid on vakalanama	EKTA CHOUDHARY
77	05/05/2023	Interlocutory Application (I.B.C)	710102041682023	COMPANY PETITION IB (IBC)/702(ND)2018	DOEHLER INDIA PRIVATE LIMITED VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN LIQUIDATOR	Sec 60(5)	25/07/2023	memo party attach top of the application counsel detail missing in prayer and page no. 49 50,121-139, not clear page and true copy sign missing on annexures	MURALIDHAR KHADILKAR

78	12/05/2023	Interlocutory Application (I.B.C)	710102043582023	COMPANY PETITION IB (IBC)/991(ND)2018	AASTHA SURGIMED LIMITED VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN LIQUIDATOR	Application under any other provisions- IBC	25/07/2023	please remove main petition detail from online portal	ALOK KAUSHIK
79	12/05/2023	Interlocutory Application (I.B.C)	710102043562023	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN LIQUIDATOR	Application under any other provisions- IBC	25/07/2023	Affidavit address mismatch with notary	PAWAN GARG
80	16/05/2023	Interlocutory Application (I.B.C)	710102044592023	COMPANY PETITION IB (IBC)/1647(ND)2019	PAWAN KUMAR AGRAWAL VS AXIS BANK LIMITED	Sec 60(5)	25/07/2023	second respondent detail mention on online portal, remove double pagination	Prashant Kashyap
81	19/05/2023	Interlocutory Application (I.B.C)	710102045592023	COMPANY PETITION IB (IBC)/783(ND)2022	SHAMSHER BAHADUR SINGH VS AXIS BANK LIMITED	Application under any other provisions- IBC	26/07/2023	page no.35-36 not clear page and notary missing stamp paper and affidavit documents not found plz re upload	SHAMSHER BAHADUR SIN
82	19/05/2023	Interlocutory Application (I.B.C)	710102045742023	COMPANY PETITION IB (IBC)/312(ND)2021	ICEBERG DEVELOPERS PVT LTD VS ICEBERG DEVELOPERS PVT LTD	Sec 60(5)	26/07/2023	please chcek main case no in soft copy in index and ors pages C.P. (IB)/312(ND)2021	Sidhartha
83	21/05/2023	Interlocutory Application (I.B.C)	710102046072023	COMPANY PETITION IB (IBC)/22(PB)2018	PRASHANT CHAUHAN VS SANJAY KUMAR SINGH	Sec 60(5)	26/07/2023	86 to 88 page not clear, details welfare tickets mobile email missing on vakalatnama	Aastha Kaushik

84	24/05/2023	Miscellaneous Application (IBC)	710102046902023	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK CHOUDHUARY VS BSE LIMITED	Sec 60(5)	27/07/2023	CASE TYPE WRONG Choose IA/IBC Rearrange Index Correctly First Master Index then Vol-I Index Add all Parties In Online Portal	Ramesh Chandra Mishra
85	06/06/2023	Restoration Application (Companies Act)	710102050952023	COMPANY PETITION (COMPANIES ACT)/33(ND)2015	ANAND PRAKASH SHARMA VS GARH GANGA RETREAT PRIVATELIMITED	Rule 11 of NCLT	27/07/2023	PLEASE FILL CORRECTLY PARTY NAME In On-line Portal as per Memo of parties NCLT Order Missing	CHANDRA
86	08/06/2023	Company Appeal (IBC)	710102051862023	COMPANY PETITION IB (IBC)/307(ND)2019	M/S OM RETAIL VS ANIL KOHLI	Sec 42	25/07/2023	memo party missed in index list of date and brief synopsis missed application 42 all party fill in portal coucel detrail missed after memo party true copy sign missed need to every pages please mention true type copy	RUPESH

87	16/06/2023	Interlocutory Application (I.B.C)	710102053482023	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS ANIL KOHLI	Sec 66(1)	25/07/2023	& & quot; section wrong according your pdf please choose Application under any other provisions- IBC date missing in index missing and volume wise index missing clear page and welfare and court fee all respondent detail missing online portal page no.39 to 87,93,98 to 102,112, to 115,118,119,120 not clear & & quot;	MOHIT NANDWANI
88	29/06/2023	Interlocutory Application (I.B.C)	710102055572023	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA VS ANIL KOHLI	Sec 12(2)	24/07/2023	if notary in delhi address should also be of delhi in the affidavit	RAKESH KUMAR
89	03/07/2023	Interlocutory Application (I.B.C)	710102056562023	COMPANY PETITION IB (IBC)/669(ND)2022	UNIQUE ENGINEERS PRIVATE LIMITED VS AKASVA INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	28/07/2023	memo party missing	KARAN
90	02/07/2023	Interlocutory Application (I.B.C)	710102056272023	COMPANY PETITION IB (IBC)/1018(ND)2020	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Sec 60(5)	28/07/2023	case type wrong ticket not allowed on content of vakalatnama	Anish Jaipuriar
91	04/07/2023	Interlocutory Application (I.B.C)	710102056902023	COMPANY PETITION IB (IBC)/250(ND)2023	GOLFGREEN INFRA PVT. LTD VS ICICI PRUDENTIAL REAL ESTATE AIF I	Sec 49(2)	28/07/2023	Proof of Service Not Uploaded	Sidhath



92	07/07/2023	Interlocutory Application (I.B.C)	710102057822023	COMPANY PETITION IB (IBC)/79(ND)2021	UNION BANK OF INDIA VS MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	27/07/2023	need to sign every page in application and page no.62 not clear page and sign true copy missing in annexure page and if notary in delhi address should also be delhi in affidavit	EKTA CHOUDHARY
93	07/07/2023	Interlocutory Application (I.B.C)	710102057772023	COMPANY PETITION IB (IBC)/1689(PB)2019	SECURITIES AND EXCHANGE BOARD OF INDIA VS RAJIV BAJAJ LIQUIDATOR ANNIES APPAREL PVT. LTD.	Sec 60(5)	28/07/2023	case type wrong Choose Company appeal IBC Write Memo of Parties Wherever Required	ABHISHEK
94	10/07/2023	Company Application(Companies Act)	710102058982023	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	JPS CHADHA VS JPS CHADHA	Sec 241 (2)	25/07/2023	NEED TO ADDITIONAL FILE	Ashutosh
95	11/07/2023	Interlocutory Application (I.B.C)	710102059082023	COMPANY PETITION IB (IBC)/95(ND)2023	GAURAV KATIYAR VS ARUN SINGH @ARUN KUMAR	Application under any other provisions- IBC	26/07/2023	main case wrong and applicant detail incomplete online portal	RISHABH JAIN
96	11/07/2023	Interlocutory Application (I.B.C)	710102059102023	COMPANY PETITION IB (IBC)/94(ND)2023	GAURAV KATIYAR VS ROHIT SINGH	Application under any other provisions- IBC	26/07/2023	Gaurav Taneja details incomplete in online portal and A delete from main case	RISHABH JAIN
97	11/07/2023	Interlocutory Application (I.B.C)	710102059092023	COMPANY PETITION IB (IBC)/96(ND)2023	GAURAV KATIYAR VS BRIJESH KUMARI	Application under any other provisions- IBC	26/07/2023	GAURAV KATIYAR detail incomplete online portal	RISHABH JAIN
98	07/07/2023	Interlocutory Application (I.B.C)	710102057952023	COMPANY PETITION IB (IBC)/237(PB)2022	BSFC DISTRIBUTORS PRIVATE LIMITED VS KUNWARPREET SINGH	Section 27	28/07/2023	Applicant Details Not Added properly Online Portal , Page Number Missing On Stamp Paper	Manas Shukla

99	12/07/2023	Interlocutory Application (I.B.C)	710102059772023	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY LIQUIDATOR FOR THE CORPORATE DEBTOR	Sec 42	25/07/2023	Pagination wrong in index	Shivam
100	13/07/2023	Restoration Application (IBC)	710102060212023	COMPANY PETITION IB (IBC)/168(ND)2022	SKM CONTRACTOR AND SERVICES PRIVATE LIMITED VS JABALPUR MSW PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/07/2023	Date Not Mentioned In Index, Memo of Parties and Prayer	Rachit
101	14/07/2023	Company Appeal (IBC)	710102060812023	COMPANY PETITION IB (IBC)/983(ND)2020	BISHWANATH TRADERS AD INVESTMENT LIMITED VS ASHISH SINGH RESOLUTION PROFESSIONAL OF VIBRANT BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/07/2023	case type wrong vakalatnama pagination not mention	RAKESH KUMAR
102	14/07/2023	Interlocutory Application (I.B.C)	710102061002023	COMPANY PETITION IB (IBC)/923(PB)2018	RITU DAS VS RABINDRA KUMAR MINTRI	Sec 60(5)	26/07/2023	VED KUMARI detail not fill online portal and counsel detail missing in prayer and page no.20-22,34,36-38,41-44,46-48,51,70, not clear pages	Mohtashim Kibriya
103	14/07/2023	Interlocutory Application (I.B.C)	710102061032023	COMPANY PETITION IB (IBC)/358(ND)2018	M/S ALPFLY PVT LTD VS RABINDRA KUMAR MINTRI	Rule 11 of NCLT, 2016	25/07/2023	memo of parties missing, sign missing on all page of application, true copy missing on annexures	Shubhanshu Kuksal
104	15/07/2023	Interlocutory Application (I.B.C)	710102061502023	COMPANY PETITION IB (IBC)/64(PB)2018	HUZEFA FAKHRI SITABKHAN VS SHILPI CABLE TECHNOLOGIES LTD.	Sec 60(5)	28/07/2023	IA Linked with wrong main Case No. Wrong Parties added Online Portal, Add According to MOP	Sanampreet
105	15/07/2023	Interlocutory Application (I.B.C)	710102061992023	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK IRP KOTSONS PVT LTD VS SHILPI CABLE TECHNOLOGIES LTD.	Rule 11 of NCLT, 2016	24/07/2023	Walfare fee are missing in vakalatnama.	JAGNEET SINGH

106	16/07/2023	Interlocutory Application (I.B.C)	710102062322023	COMPANY PETITION IB (IBC)/378(PB)2017	ANIL KOHLI LIQUIDATOR FOR MOSER BAER INDIA LIMITED VS SHILPI CABLE TECHNOLOGIES LTD.	Application under any other provisions- IBC	24/07/2023	page no.72 hindi page	ABHISHEK
107	16/07/2023	Interlocutory Application (I.B.C)	710102062342023	COMPANY PETITION IB (IBC)/1718(ND)2019	MAHESH AGGARWAL LIQUIDATOR OF M/S HI RISE INFRATECH PVT. LTD. VS SHILPI CABLE TECHNOLOGIES LTD.	Application under any other provisions- IBC	24/07/2023	page no.10 not clear page and sign and true copy missing in annexure page	RISHI KUMAR SINGHAL
108	15/07/2023	Interlocutory Application (I.B.C)	710102062292023	COMPANY PETITION IB (IBC)/1372(PB)2018	MS. DEEPIKA BHUGRA PRASAD- LIQUIDATOR OF COMPACT LAMPS PRIVATE LIMITED VS SHILPI CABLE TECHNOLOGIES LTD.	Application under any other provisions- IBC	24/07/2023	Page number are missing in index, need to be sign every page. email and phone no. are missing in index.	Dhananjaya Sud
109	15/07/2023	Interlocutory Application (I.B.C)	710102061672023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS SHILPI CABLE TECHNOLOGIES LTD.	Rule 11 of NCLT, 2016	24/07/2023	Section are not mention in index, email and phone no. are missing in index,	RAGHAV CHADHA
110	15/07/2023	Interlocutory Application (I.B.C)	710102061602023	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL VS SHILPI CABLE TECHNOLOGIES LTD.	Application under any other provisions- IBC	24/07/2023	Email, phone no. , address are missing in index.	ROHIT SEHGAL
111	16/07/2023	Interlocutory Application (I.B.C)	710102062302023	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS SHILPI CABLE TECHNOLOGIES LTD.	Application under any other provisions- IBC	24/07/2023	phone no. missing in index page and page no.34-79 not clear page	VEENU DRALL
112	15/07/2023	Interlocutory Application (I.B.C)	710102062042023	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA VS SHILPI CABLE TECHNOLOGIES LTD.	Application under any other provisions- IBC	24/07/2023	Email and phone no. are missing in index.	VISHAL
113	15/07/2023	Interlocutory Application (I.B.C)	710102061962023	COMPANY PETITION IB (IBC)/179(ND)2019	ANIL GOEL LIQUIDATOR OF VARRSANA ISPAT LIMITED VS SHILPI CABLE TECHNOLOGIES LTD.	Application under any other provisions- IBC	24/07/2023	Email, phone no. are missing in index, Vakalatnama are also missing.	AMAR VIVEK
114	15/07/2023	Interlocutory Application (I.B.C)	710102061562023	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS ESSAR POWER JHARKHAND LIMITED	Sec 60(5)	28/07/2023	Petitioner And Respondent name are wrong in online portal, Add According to MOP	Sanampreet

115	15/07/2023	Interlocutory Application (I.B.C)	710102062092023	COMPANY PETITION IB (IBC)/420(ND)2017	VIJAY KUMAR GUPTA LIQUIDATOR OF THE SANDEEP AXLES PVT LTD VS VIKRANT MAHAJAN	Sec. 45 (1)	24/07/2023	page no.134,56 not clear page	Kushal
116	15/07/2023	Interlocutory Application (I.B.C)	710102061542023	COMPANY PETITION IB (IBC)/1071(ND)2019	MR. ANKIT KISHORE SINHA VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	Sec 60(5)	24/07/2023	Gupta Ji Electric Company detail missing online portal	Sahil
117	17/07/2023	Interlocutory Application (I.B.C)	710102062462023	COMPANY PETITION IB (IBC)/435(ND)2017	RAKESH BHTATIA VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	Rule 11 of NCLT, 2016	25/07/2023	Page no 5 cut.	rakesh
118	17/07/2023	Interlocutory Application (I.B.C)	710102062672023	COMPANY PETITION IB (IBC)/487(ND)2018	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA THROUGH AUTHORIZED REPRESENTATIVE VS FE -INDIA-LIMITED	Sec 60(5)	25/07/2023	Memo parties are missing in index.	Sahil
119	17/07/2023	Interlocutory Application (I.B.C)	710102062852023	COMPANY PETITION IB (IBC)/306(ND)2022	ALOK KAPOOR VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	25/07/2023	if notary in delhi address should also be delhi in affidavit and 41-42 not clear page and sign missing in annexure page	ankur gupta
120	16/07/2023	Interlocutory Application (I.B.C)	710102062382023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS DY. COMMISSIONER OF INCOME TAX CENTRAL CIRCLE - II	Rule 11 of NCLT, 2016	24/07/2023	sandeep goel detail incomplete and section not mention in index and page 21 not clear page and all party in memo party should be on online portal	Sougat Sinha
121	16/07/2023	Interlocutory Application (I.B.C)	710102062412023	COMPANY PETITION IB (IBC)/1529(ND)2019	SUMIT CAMBOW VS PRABHAKAR KUMAR	Sec 60(5)	24/07/2023	page no.25,26 not clear page and ticket not allowed mid on vakalatnama	Sneha Pandey

122	16/07/2023	Interlocutory Application (I.B.C)	710102062392023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS YES BANK LIMITED	Rule 11 of NCLT, 2016	24/07/2023	section not mention in index and sandeep goel detail incomplete and all party in memo party should be on online portal	Sougat Sinha
123	16/07/2023	Interlocutory Application (I.B.C)	710102062372023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED	Rule 11 of NCLT, 2016	24/07/2023	all party in memo party should be on online portal and application sign missing in application page and section not mention in index	Sougat Sinha
124	16/07/2023	Interlocutory Application (I.B.C)	710102062442023	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 47 (1)	24/07/2023	need to additional file	Himanshu Kapoor
125	17/07/2023	Interlocutory Application (I.B.C)	710102062452023	COMPANY PETITION IB (IBC)/1095(ND)2019	M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	25/07/2023	Page no. 23 are missing.	Maya Gupta
126	17/07/2023	Interlocutory Application (I.B.C)	710102062482023	COMPANY PETITION IB (IBC)/64(PB)2023	PHONEPE PRIVATE LIMITED VS DHANI LOANS AND SERVICES LIMITED	Sec 60(5)	25/07/2023	Memo parties are missing. page no 8 are not clear.	RAJEEV
127	17/07/2023	Interlocutory Application (I.B.C)	710102062812023	COMPANY PETITION IB (IBC)/419(PB)2018	ANIL KUMAR VS PEARL VISION PVT. LTD.	Application under any other provisions- IBC	25/07/2023	if notary in delhi address should also be of delhi in the affidavit	CA ANIL KUMAR
128	17/07/2023	Interlocutory Application (I.B.C)	710102062652023	COMPANY PETITION IB (IBC)/546(PB)2018	SUNIL PRAKASH SHARMA VS PEARL VISION PVT. LTD.	Application under any other provisions- IBC	25/07/2023	Respondent are not mention in online portal.	Sunil Prakash Sharma
129	17/07/2023	Interlocutory Application (I.B.C)	710102062632023	COMPANY PETITION IB (IBC)/129(ND)2023	SBICAP VENTURES LIMITED VS PEARL VISION PVT. LTD.	Sec 60(5)	25/07/2023	Respondent details are not mention in online portal. welfare and court fee are missing in vakalatnama.	Angad

130	17/07/2023	Interlocutory Application (I.B.C)	710102062492023	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/07/2023	wrong filing	Mr. jitendra kumar
131	17/07/2023	Interlocutory Application (I.B.C)	710102062842023	COMPANY PETITION IB (IBC)/306(ND)2022	GUNJAN KAPOOR VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	26/07/2023	page no.42-44 not clear page and sign missing in annexure page and if notary in delhi address should also be delhi in affidavit	ankur gupta
132	15/07/2023	Interlocutory Application (I.B.C)	710102062232023	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	26/07/2023	section mention in application according to index or online portal	HONEY SATPAL
133	17/07/2023	Interlocutory Application (I.B.C)	710102062582023	COMPANY PETITION IB (IBC)/1446(PB)2018	HARISH CHANDER ARORA VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	25/07/2023	email,phone no. and address are not mention in index.	Harish Chander Arora
134	17/07/2023	Interlocutory Application (I.B.C)	710102062832023	COMPANY PETITION IB (IBC)/306(ND)2022	AMIT MAAN VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	26/07/2023	page no.43-44,47,48, not clear pages and sign missing in annexure page	ankur gupta
135	18/07/2023	Interlocutory Application (I.B.C)	710102063112023	COMPANY PETITION IB (IBC)/1499(PB)2019	BHAVINDER SINGH KHURANA VS ROHIT SEHGAL	Any other provision - Govt body	25/07/2023	index missing and section wrong and please choose any other provision section (ibc) and sign missing in application page	Gagan

136	19/07/2023	Interlocutory Application (I.B.C)	710102063222023	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD VS ROHIT SEHGAL	Application under any other provisions- IBC	25/07/2023	page no.25-28,30,38,51 cut pages and page no42 not clear page and liquidator detail not fill online portal and section wrong	OM PRAKASJ VIJAY
137	17/07/2023	Interlocutory Application (I.B.C)	710102062862023	COMPANY PETITION IB (IBC)/1718(PB)2018	TIMES INNOVATIVE MEDIA LTD VS RP OF THREE C PROJECTS PVT LTD	Rule 11 of NCLT, 2016	25/07/2023	Granite Gate Properties Private Limited detail not fill on online portal	Manish Kumar Srivastava
138	20/07/2023	Interlocutory Application (I.B.C)	710102063642023	COMPANY PETITION IB (IBC)/228(PB)2018	ANISH AND COMPANY PRIVATE LIMITED VS MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCAITES PRIVATE LIMITED	Sec 60(5)	27/07/2023	case type wrong	Niharika Gupta
139	18/07/2023	Interlocutory Application (I.B.C)	710102063122023	COMPANY PETITION IB (IBC)/1499(PB)2019	R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD. VS GIRISH KUMAR SAHNI	Sec 60(5)	25/07/2023	index missing and section wrong	Gagan
140	18/07/2023	Interlocutory Application (I.B.C)	710102062982023	COMPANY PETITION IB (IBC)/1295(ND)2019	ASHOK BHATI VS PR. CCIT NEW DELHI	Application under any other provisions- IBC	25/07/2023	section not mention in index and all party in memo party should be on online portal and need to sign every page in application and true copy and sign in annexure page and page no.50-52 hindi page	Ashutosh

141	19/07/2023	Interlocutory Application (I.B.C)	710102063282023	COMPANY PETITION IB (IBC)/235(ND)2023	GIRISH KAMAL GUPTA INTERIM RESOLUTION PROFESSIONAL M/S MAGPIE GLOBAL HOUSEWARE PVT. LIMITED VS PR. CCIT NEW DELHI	Application under any other provisions- IBC	28/07/2023	wrong arrange. court fee and welfare fee are missing in vakalatnam. true copy and sign are missing in every page .	NIPUN
142	19/07/2023	Interlocutory Application (I.B.C)	710102063482023	COMPANY PETITION IB (IBC)/48(PB)2020	HAMRAZ AHMED VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	27/07/2023	Page no. 14 to 32 not clear, court fee and welfare fee put on blank side in vakalatnama. 1Rs court fee are missing in vakalatnama.	PURUSHENDRA BHARDWAJ
143	19/07/2023	Interlocutory Application (I.B.C)	710102063262023	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. VIBHA SINGH VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	27/07/2023	Petitioner name are wrong in online portal. page no.52 are cut. page no. 102 to 107 are not clear.	Mukti Chowdhary
144	19/07/2023	Interlocutory Application (I.B.C)	710102063432023	COMPANY PETITION IB (IBC)/1024(ND)2020	PRABHJIT SINGH SONI VS LOGIX INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	27/07/2023	Respodent details are missing in online portal.	Swarnika Agarwal
145	20/07/2023	Interlocutory Application (I.B.C)	710102063672023	COMPANY PETITION IB (IBC)/228(PB)2018	MCA MERCENTILES PRIVATE LIMITED VS MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCAITES PRIVATE LIMITED	Sec 60(5)	27/07/2023	need to sign every page in application and applicant and counsel sign missing in prayer and double page numbering and affidavit missing	Niharika Gupta
146	20/07/2023	Interlocutory Application (I.B.C)	710102063602023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR OF FORGINGS VS MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCAITES PRIVATE LIMITED	Application under any other provisions- IBC	27/07/2023	page no.43,48-96 not clear pages and applicant detail missing online portal	Sajeve Bhushan Deora



147	19/07/2023	Interlocutory Application (I.B.C)	710102063382023	COMPANY PETITION IB (IBC)/2130(ND)2019	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	28/07/2023	Filing wrong. reply filing in additional documents.	Omprakash Sharma
148	20/07/2023	Interlocutory Application (I.B.C)	710102063652023	COMPANY PETITION IB (IBC)/228(PB)2018	MCA MERCENTILES PRIVATE LIMITED VS MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCAITES PRIVATE LIMITED	Sec 60(5)	27/07/2023	applicant and counsel sign missing in prayer and need to sign every page in application and double page numbering in application and affidavit missing and counsel sign missing in index	Niharika Gupta
149	19/07/2023	Interlocutory Application (I.B.C)	710102063302023	COMPANY PETITION IB (IBC)/306(ND)2022	MOHNEESH TYAGI VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	27/07/2023	Page no. 47 are cut.	ankur gupta
150	20/07/2023	Company Application(Companies Act)	710102063572023	COMPANY PETITION (COMPANIES ACT)/02(PB)2019	POOJA MEHTA VS GAUTAM MEHTA	Application under any other provisions	27/07/2023	all partys in memo party should be on online portal need to sign every page in application and court fee 1 rs. missing in vakaltanama	KARAN
151	20/07/2023	Interlocutory Application (I.B.C)	710102063622023	COMPANY PETITION IB (IBC)/228(PB)2018	ANISH AND COMPANY PRIVATE LIMITED VS MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCAITES PRIVATE LIMITED	Sec 60(5)	27/07/2023	affidavit not notarize and court fee 3 missing in vakalatnama	Niharika Gupta
152	19/07/2023	Interlocutory Application (I.B.C)	710102063212023	COMPANY PETITION IB (IBC)/882(ND)2020	ANKIT ARORA VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	27/07/2023	Page no.53 to 58,61,62,63,64,66,67,are not clear.	Mukti Chowdhary
153	19/07/2023	Miscellaneous Application(Companies Act)	710102063372023	COMPANY PETITION (COMPANIES ACT)/59(PB)2020	G.D. MEHTA VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	27/07/2023	Case type wrong. memo perties are missing. need every page sign.	Mrs. Mala Goel

154	19/07/2023	Interlocutory Application (I.B.C)	710102063392023	COMPANY PETITION IB (IBC)/416(ND)2022	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	28/07/2023	Page no. 30,31 are cut. page no. 36 are not clear.	Prateek Kushwaha
155	19/07/2023	Interlocutory Application (I.B.C)	710102063452023	COMPANY PETITION IB (IBC)/1715(PB)2018	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/07/2023	Memo parties are missing in index. welfare fee are missing in vakalatnama. court fee and welfare fee put on blank side in vakalatnama.email and phone are missing in index.	Tanuj Agrawal
156	19/07/2023	Interlocutory Application (I.B.C)	710102063442023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 66(1)	28/07/2023	Sections wrong. respodent details are incomplete in online portal.Need every page sign. court fee and welfare fee are missing in vakalatnama.	RAJIV MALIK
157	19/07/2023	Interlocutory Application (I.B.C)	710102063492023	COMPANY PETITION IB (IBC)/55(ND)2018	M/S SANDHYA RHINE RIVER PROJECTS PRIVATE LIMITED VS MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL & ORS.	Application under any other provisions- IBC	28/07/2023	page no. 26 to 44,52 are not clear. page no. 53 are cut. need every page true copy and sign.petitioner and respodent details are incomplete in online portal.	Eshna Kumar
158	22/07/2023	Interlocutory Application (I.B.C)	710102064302023	COMPANY PETITION IB (IBC)/306(ND)2022	SANJAY MEHRA VS MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL & ORS.	Application under any other provisions- IBC	24/07/2023	page no.55 hindi page and true copy missing in annexure page	SHANKARI MISHRA
159	21/07/2023	Interlocutory Application (I.B.C)	710102063952023	COMPANY PETITION IB (IBC)/419(PB)2018	ANIL KUMAR VS M/S PEARL VISION PVT LTD.	Application under any other provisions- IBC	25/07/2023	page no.95 not clear page	CA ANIL KUMAR

160	20/07/2023	Interlocutory Application (I.B.C)	710102063732023	COMPANY PETITION IB (IBC)/229(PB)2019	M/S. TRANSGULF FROZEN FOOD CONTAINERS PVT. LTD. VS M/S PEARL VISION PVT LTD.	Application under any other provisions- IBC	27/07/2023	date and place missing in index and verify date missing in affidavit and please remove party M/s. Transgulf Frozen Food Containers Pvt. Ltd. from online portal	MUKESH KUMAR JAIN
161	22/07/2023	Interlocutory Application (I.B.C)	710102064342023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	25/07/2023	page no. 32 are not clear.	ADHISH SRIVASTAVA
162	22/07/2023	Interlocutory Application (I.B.C)	710102064162023	COMPANY PETITION IB (IBC)/943(PB)2020	CONTAINER RAIL ROAD SERVICES PRIVATE LIMITED VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	26/07/2023	mr nakul yadav contact No 9990698024 come and tell this file have objection please send it back in affidavit & in application prayer have objections	Gautam Swarup
163	20/07/2023	Interlocutory Application (I.B.C)	710102063742023	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS NOT KNOWN	Sec 60(5)	27/07/2023	please fill all party in portal from memo party pdf not clear please mention true type from to where ticket not allowed on vakalatnma	DINESH CHAWLA
164	20/07/2023	Interlocutory Application (I.B.C)	710102063752023	COMPANY PETITION IB (IBC)/477(PB)2017	DEVENDRA UMRAO VS NOT KNOWN	Sec 60(5)	28/07/2023	rp detail incomplete in memo party	Abhishek Parmar

165	20/07/2023	Interlocutory Application (I.B.C)	710102063692023	COMPANY PETITION IB (IBC)/48(PB)2020	HAMRAZ AHMED VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	27/07/2023	page no.11-23,28-34, not clear page and ticket not allow mid on vakaltnama and if notary in delhi address should also be delhi in affidavit	PURUSHEND RA BHARDWAJ
166	20/07/2023	Interlocutory Application (I.B.C)	710102063802023	TRANSFER APPLICATION (IBC)/31(PB)2023	VIR JAI KHOSLA VS IDBI BANK LIMITED	Rule 11 of NCLT, 2016	27/07/2023	case type wrong	Srishti Juneja
167	20/07/2023	Interlocutory Application (I.B.C)	710102063722023	COMPANY PETITION IB (IBC)/605(ND)2022	ASHISH SINGH VS SHIVINDER MOHAN SINGH	Application under any other provisions- IBC	28/07/2023	phone no. missing in index and section wrong according your pdf	Ashish
168	21/07/2023	Interlocutory Application (I.B.C)	710102063902023	COMPANY PETITION IB (IBC)/285(ND)2021	SANJEEV NAGPAL VS EMAAR INDIA LIMITED	Application under any other provisions- IBC	28/07/2023	applicant detail incomplete on online portal	LOKESH
169	22/07/2023	Interlocutory Application (I.B.C)	710102064132023	COMPANY PETITION IB (IBC)/84(ND)2021	PHOENIX ARC PVT LTD VS ELLY REALCON PRIVATE LIMITED	Sec 60(5)	28/07/2023	place date missing in index and sign missing in application page and page no.134,176-177, hindi page and 247 page missing and true copy sign missing in annexure page	Shreeya Tandon
170	22/07/2023	Company Appeal (IBC)	710102064102023	COMPANY PETITION IB (IBC)/358(ND)2018	M/S ALPFLY PRIVATE LIMITED VS ELLY REALCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/07/2023	section wrong accordiing case type memo party missed in index and in application ign missed in application	Shubhanshu Kuksal

171	21/07/2023	Restoration Application (Companies Act)	710102064002023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	28/07/2023	memo party missing and court fee missing in vakalanama and order missing in application	Shivam
172	21/07/2023	Interlocutory Application (I.B.C)	710102064022023	COMPANY PETITION IB (IBC)/706(PB)2018	ASSISTANT COMMISSIONER VS ERA BUILDING SYSTEMS LTD & APEX BUILDSYS LTD	Sec 60(5)	28/07/2023	vakalatnama should be attached in the last and affidavit attach after prayer and attach affidavit with prayer and page no.33-35 not clear page and welfare and court fee missing	Assistant Commissioner
173	21/07/2023	Interlocutory Application (I.B.C)	710102063912023	COMPANY PETITION IB (IBC)/285(ND)2021	PUNIT ARORA VS EMAAR INDIA LIMITED	Application under any other provisions- IBC	28/07/2023	applicant detail incomplete on online portal	LOKESH
174	21/07/2023	Interlocutory Application (I.B.C)	710102064062023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS EMAAR INDIA LIMITED	Rule 11 of NCLT, 2016	28/07/2023	counsel detail missing in index and Hemanshu Jetley detail incomplete online portal and memo party and notary missing in affidavit and true copy missing in annexure page	JAGNEET SINGH
175	21/07/2023	Interlocutory Application (I.B.C)	710102064082023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS EMAAR INDIA LIMITED	Rule 11 of NCLT, 2016	28/07/2023	Hemanshu Jetley detail incomplete online portal and memo party	JAGNEET SINGH
176	21/07/2023	Interlocutory Application (I.B.C)	710102063892023	COMPANY PETITION IB (IBC)/285(ND)2021	SANGEETA SHARMA VS EMAAR INDIA LIMITED	Application under any other provisions- IBC	28/07/2023	SANGEETA SHARMA detail incomplete online portal	LOKESH

177	21/07/2023	Company Application(Companies Act)	710102064052023	COMPANY PETITION (COMPANIES ACT)/121(ND)2023	VIDHI SHARMA VS HAVELI FARMS & RESORTS PRIVATE LIMITED	Sec. 244(1)	28/07/2023	welfare missing	Mr. Amit Goel
178	21/07/2023	Interlocutory Application (I.B.C)	710102063852023	COMPANY PETITION IB (IBC)/360(ND)2021	TAXUS INFRASTRUCTURE AND POWER PROJECTS VS HAVELI FARMS & RESORTS PRIVATE LIMITED	Application under any other provisions- IBC	28/07/2023	darshan singh detail missing online portal and please remove TAXUS INFRASTRUCTURE AND POWER PROJECTS detail from online portal	Darshan
179	21/07/2023	Interlocutory Application (I.B.C)	710102064072023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS HAVELI FARMS & RESORTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/07/2023	Hemanshu Jetley detail incomplete online portal and memo party and notary missing in affidavit	JAGNEET SINGH
180	22/07/2023	Interlocutory Application (I.B.C)	710102064252023	COMPANY PETITION IB (IBC)/22(PB)2018	RAVINDER NATH GULATI VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	28/07/2023	Sign Missing In Index date also not Mentioned date Not Mentioned In vakalatnama	Mishal Vij
181	15/07/2023	Interlocutory Application (I.B.C)	710102061632023	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT SEHGAL VS VALUE INFRA BUYERS ASSOCIATION	Application under any other provisions- IBC	24/07/2023	Email, phone no. address are missing in index.	ROHIT SEHGAL
182	22/07/2023	Interlocutory Application (I.B.C)	710102064362023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	25/07/2023	page no . 32 are not clear.	ADHISH SRIVASTAVA
183	23/07/2023	Interlocutory Application (I.B.C)	710102064532023	COMPANY PETITION IB (IBC)/20(ND)2022	NARENDER KUMAR SHARMA VS NEWSTONE REALDEVELOPERS PVT. LTD.	Application under any other provisions- IBC	25/07/2023	Pg-54,62,137, in hindi Pg-338,407,410,412 to 414, 420,497,498,508 to 511 not clear	Aditya Singh

184	24/07/2023	Miscellaneous Application (IBC)	710102064632023	COMPANY PETITION IB (IBC)/821(ND)2018	JASPER ENGINEERS PVT LTD. VS SOLE PROPRIETOR OF JAINSONS INDIA	Sec 60(5)	27/07/2023	case type wrong and applicant detail missing online portal and ticket not allow mid on vakalatnama	EKTA CHOUDHARY
185	25/07/2023	Restoration Application (IBC)	710102065032023	COMPANY PETITION IB (IBC)/890(ND)2022	RANA ARCHITECTURAL SOLUTIONS PRIVATE LIMITED VS SHANI CORPORATION LIMITED	Application under any other provisions- IBC	26/07/2023	need to sign every page in application and applicant sign missing in prayer and true copy and sign missing in annexure page and if notary in delhi address should also be delhi in affidavit and due payment other section rule 11	VISHRUT JAIN
186	26/07/2023	Interlocutory Application (I.B.C)	710102065612023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJIV JUNEJA VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	27/07/2023	all respondent detail not fill online portal and please remove BULLAND BUILDTECH PRIVATE LIMITED detail from respondent column online portal and counsel detail missing in prayer and page no.61-94 not clear pages	EKTA CHOUDHARY

187	25/07/2023	Interlocutory Application (I.B.C)	710102065282023	COMPANY PETITION IB (IBC)/694(PB)2018	STATE BANK OF INDIA VS ZILLION INFRAPROJECTS PVT LTD	Sec 60(5)	27/07/2023	memo party missing in application and true copy sign missing in annexure page	EKTA CHOUDHARY
188	26/07/2023	Interlocutory Application (I.B.C)	710102065392023	COMPANY PETITION IB (IBC)/20(ND)2022	FERROUS INFRASTRUCTURE PRIVATE LIMITED VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 12(2)	27/07/2023	rp detail incomplete in memo party and section wrong please choose section 12 and rp detail missing online portal please remove main case party from online portal and date missing in index	Aditya Singh
189	25/07/2023	Restoration Application (IBC)	710102065252023	COMPANY PETITION IB (IBC)/56(ND)2023	PETROPOL INDIA LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	27/07/2023	Memo of Parties Not Mention In Index, Section also not Mention Section Wrong Chosen Choose Rule 48(2) or Rule 11 or Any other Provision Memo of Parties Missing Counsel Details Also missing On MOP Address. Contact No. and Email Missing On Prayer	Vikas Sharma
190	25/07/2023	Interlocutory Application (I.B.C)	710102065182023	COMPANY PETITION IB (IBC)/1587(ND)2019	J C ENTERPRISES PRIVATE LIMITED VS M K S OIL PRIVATE LIMITED	Sec 60(5)	26/07/2023	Need to be complete responent details in online portal.	Sarim Khan



191	27/07/2023	Company Application(Companies Act)	710102066072023	COMPANY APPEAL(COMPANIES ACT)/766(ND)2019	ASHOK MANCHANDA VS RAJESH MANCHANDA	Rule 11 of NCLT	28/07/2023	main case type wrong in pdf affidavit address mismatch both affidavit Pg-17,27 not clear	PRATEEK
192	27/07/2023	Interlocutory Application (I.B.C)	710102066132023	COMPANY PETITION IB (IBC)/1020(ND)2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS ESTHETIC BUILDTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/07/2023	memo party missing and need to sign every page in application and section not mention in index and counsel detail missing in prayer and counsel detail missing in index	Varad
193	19/07/2023	Miscellaneous Application (IBC)	710102063472023	COMPANY PETITION IB (IBC)/882(ND)2020	SARLA GOEL VS ATUL MITTAL	Sec 60(5)	28/07/2023	respondent details are missing in memo parties.	Mudit
194	27/07/2023	Interlocutory Application (I.B.C)	710102066042023	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD VS ATUL MITTAL	Regulation 44(2), Liquidation process Regulation, 2016	28/07/2023	om parkash detail missing online portal	OM PRAKASJ VIJAY
195	27/07/2023	0710102018162020(No.of Docs 2)	0710102018162020/25	COMPANY PETITION IB (IBC)/571(ND)2020	SREI INFRASTRUCTURE FINANCE LTD. VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	IBC under Sec 7	28/07/2023	True Copy Sign Missing	abhinavagra wal
196	27/07/2023	0710102009972022(No.of Docs 2)	0710102009972022/5	INTERLOCUTORY APPLICATION (I.B.C)/626(PB)2022	SP CONSTRUCTION FINAL VS. NARENDRA KUMAR SHARMA LIQUIDATOR	Sec 60(5)	28/07/2023	True Copy Sign Missing	CSGAURAVJ OSHI
197	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123

198	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
199	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
200	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
201	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
202	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
203	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
204	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123

205	26/07/2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	28/07/2023	1)Sign on every pages 2)sign missing in docs 3)notary not done 4) Page no-2 not clear	satishrai
206	27/07/2023	0710102032272021(No.of Docs 2)	0710102032272021/7	COMPANY PETITION (COMPANIES ACT)/114(ND)2021	PARAMOUNT IMPEX PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 272 of the Companies Act , 2013	28/07/2023	Please file proper filing with index and true copy sign	aprassociate sllp
207	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
208	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
209	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
210	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
211	27/07/2023	0710102001442021(No.of Docs 2)	0710102001442021/1	COMPANY PETITION IB (IBC)/21(ND)2021	UNIEXCEL LIMITED VS. UNIEXCEL DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28/07/2023	Page No-39 Need type copy (Some amount are cut in the PDF )	aaryan@sastt ralegal
212	26/07/2023	0710102005202019(No.of Docs 2)	0710102005202019/5	COMPANY APPLICATION(IBC)/ 187(PB)2019	AVNEESH GUPTA AND ANOTHER VS. GREAT BALAJI FINBIZ PRIVATE LIMITED	Rule 11 of NCLT	28/07/2023	Separate filing( 2 Files not accepted in 1 diary no)	ilexjurix

213	27/07/2023	0710102011472022(No.of Docs 2)	0710102011472022/15	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	28/07/2023	Pages No missing ( Mentioned page no\\'s on the top of page)	CHITRA123
214	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
215	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
216	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
217	26/07/2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/07/2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
218	26/07/2023	0710102044982023(No.of Docs 2)	0710102044982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3063(ND)2023	DEVARAJAN RAMAN INTERIM RESOLUTION PROFESSIONAL OF M/S RAPID BUILDWELL LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	28/07/2023	Index Missing	shaila.taware
219	26/07/2023	0710102051912023(No.of Docs 3)	0710102051912023/6	INTERLOCUTORY APPLICATION (I.B.C)/3219(ND)2023	PRADEEP KUMAR KAUSHIK VS. NIRMAL SINGH	19(2)	28/07/2023	Page No-273-274 hand written not allowed , some pages true copy sign missing please check carefully and upload .	babuanish2@gmail.com

220	25/07/2023	0710102078922020(No.of Docs 3)	0710102078922020/2	INTERLOCUTORY APPLICATION (I.B.C)/3343(PB)2020	CHANDRA PRAKASH VS. ASHISH MALLA	Sec 66(1)	28/07/2023	ON VAKALATNAMA COURT FEES FIXED AT SIDE SPACE.	advrvikishore
221	26/07/2023	0710102051912023(No.of Docs 2)	0710102051912023/5	INTERLOCUTORY APPLICATION (I.B.C)/3219(ND)2023	PRADEEP KUMAR KAUSHIK VS. NIRMAL SINGH	19(2)	28/07/2023	Sign missing with true copy	babuanish2@gmail.com
222	27/07/2023	0710102001612023(No.of Docs 2)	0710102001612023/5	INTERLOCUTORY APPLICATION (I.B.C)/160(ND)2023	BANK OF BARODA VS. M B MALLS PVT LTD	Sec 60(5)	28/07/2023	sign missing	Srslegal3150
223	27/07/2023	0710102025982023(No.of Docs 1)	0710102025982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	28/07/2023	Pages wrong arrange	Lalitmhn00
224	14/07/2023	0710102043942023(No.of Docs 3)	0710102043942023/1	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/07/2023	Please mentioned type copy translate copy on which page no. Page 257-260 hindi pages	Ashutosh Gupta
225	14/07/2023	0710102043942023(No.of Docs 3)	0710102043942023/1	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/07/2023	Please mentioned type copy translate copy on which page no. Page 257-260 hindi pages	Ashutosh Gupta
226	14/07/2023	0710102043942023(No.of Docs 3)	0710102043942023/1	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/07/2023	Please mentioned type copy translate copy on which page no. Page 257-260 hindi pages	Ashutosh Gupta

227	14/07/2023	0710102043942023(No.of Docs 3)	0710102043942023/1	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/07/2023	Please mentioned type copy translate copy on which page no. Page 257-260 hindi pages	Ashutosh Gupta
228	14/07/2023	0710102043942023(No.of Docs 3)	0710102043942023/1	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/07/2023	Please mentioned type copy translate copy on which page no. Page 257-260 hindi pages	Ashutosh Gupta
229	14/07/2023	0710102043942023(No.of Docs 3)	0710102043942023/1	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/07/2023	Please mentioned type copy translate copy on which page no. Page 257-260 hindi pages	Ashutosh Gupta
230	14/07/2023	0710102043942023(No.of Docs 3)	0710102043942023/1	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/07/2023	Please mentioned type copy translate copy on which page no. Page 257-260 hindi pages	Ashutosh Gupta
231	14/07/2023	0710102043942023(No.of Docs 3)	0710102043942023/1	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/07/2023	Please mentioned type copy translate copy on which page no. Page 257-260 hindi pages	Ashutosh Gupta
232	14/07/2023	0710102043942023(No.of Docs 3)	0710102043942023/1	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/07/2023	Please mentioned type copy translate copy on which page no. Page 257-260 hindi pages	Ashutosh Gupta

233	26/07/2023	0710102066782020(No.of Docs 6)	0710102066782020/32	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	28/07/2023	separate filing do not merge all files	sfionclt
234	25/07/2023	0710102071232020(No.of Docs 3)	0710102071232020/2	INTERLOCUTORY APPLICATION (I.B.C)/2833(PB)2020	CHANDRA PRAKASH VS. ASHISH MALLA	Sec 66(1)	28/07/2023	VAKALATNAMA COURT FEES FIXED ON SIDE SPACE.	advrvakishore
235	26/07/2023	0710102035212022(No.of Docs 2)	0710102035212022/3	INTERLOCUTORY APPLICATION (I.B.C)/2223(ND)2022	I E SOOMAR VS. DREAM PROCON PVT. LTD.	Sec 60(5)	28/07/2023	True copy sign missing	AteepriyaBhatia
236	27/07/2023	0710102040342023(No.of Docs 2)	0710102040342023/2	INTERLOCUTORY APPLICATION (I.B.C)/2520(ND)2023	ARVIND GARG VS. CHANDER SHEKHAR ARYA	Sec 60(5)	28/07/2023	separate filing Both (Report affidavit and reply )	NYAYVIKALP
237	14/07/2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	27/07/2023	one Rupees court fees missing	garima79
238	14/07/2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	27/07/2023	one Rupees court fees missing	garima79
239	14/07/2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	27/07/2023	one Rupees court fees missing	garima79
240	14/07/2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	27/07/2023	one Rupees court fees missing	garima79
241	14/07/2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	27/07/2023	one Rupees court fees missing	garima79

242	14/07/2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	27/07/2023	one Rupees court fees missing	garima79
243	14/07/2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	27/07/2023	one Rupees court fees missing	garima79
244	14/07/2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	27/07/2023	one Rupees court fees missing	garima79
245	14/07/2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	27/07/2023	one Rupees court fees missing	garima79
246	15/12/2021	0710102091272021(No.of Docs 0)	0710102091272021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/124(PB)2021	SKYLARK INDUSTRIES PRIVATE LIMITED	Rule 11 of NCLT,Sec. 230-232 - Second Motion	27/07/2023	wrong filing (Document wrong uploaded )	
247	24/07/2023	0710102089292020(No.of Docs 2)	0710102089292020/8	COMPANY PETITION IB (IBC)/1032(ND)2020	RAJINDER MEHTA VS. PROSPER CHANNEL LIFE SCIENCE INDIA	IBC Under Sec 9	27/07/2023	sign missing on every pages	aaryan@sastt ralegal
248	25/07/2023	0710102015862021(No.of Docs 1)	0710102015862021/5	INTERLOCUTORY APPLICATION (I.B.C)/1069(PB)2021	SARIKA SOMVANSHI VS. R S STONE	Rule 11 of NCLT, 2016	27/07/2023	True copy sign missing	jatinssethi
249	14/03/2023	0710102023552023(No.of Docs 0)	0710102023552023/2	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) Of Section 66.	27/07/2023	Need to be file in IA	
250	14/03/2023	0710102023552023(No.of Docs 0)	0710102023552023/2	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) Of Section 66.	27/07/2023	Need to be file in IA	



251	24/07/2023	0710102064642023(No.of Docs 1)	0710102064642023/6	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	27/07/2023	wrong document uploaded ( high court attached)	assistreg
252	24/07/2023	0710102030142023(No.of Docs 2)	0710102030142023/3	CONTEMPT PETITION (IBC)/35(ND)2023	SUMAN KUMAR VERMA VSSANJAY SINGLA	Rule 11 of NCLT, 2016	27/07/2023	Please separate file Affidavit and Reply .	rishisoodadv
253	25/07/2023	0710102013432023(No.of Docs 2)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	27/07/2023	Notary and verification location different	mayank
254	25/07/2023	0710102013432023(No.of Docs 2)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	27/07/2023	Notary and verification location different	mayank
255	14/03/2023	0710102023552023(No.of Docs 0)	0710102023552023/2	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) Of Section 66.	27/07/2023	Need to be file in IA	
256	14/03/2023	0710102023552023(No.of Docs 0)	0710102023552023/2	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) Of Section 66.	27/07/2023	Need to be file in IA	
257	24/07/2023	0710102030132023(No.of Docs 3)	0710102030132023/1	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	27/07/2023	page no. 235 to 265 not clear	Asavrajan@123
258	24/07/2023	0710102030132023(No.of Docs 3)	0710102030132023/1	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	27/07/2023	page no. 235 to 265 not clear	Asavrajan@123
259	25/07/2023	0710102013432023(No.of Docs 2)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	27/07/2023	Notary and verification location different	mayank

260	24/07/2023	0710102030132023(No.of Docs 3)	0710102030132023/1	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	27/07/2023	page no. 235 to 265 not clear	Asavrajan@123
261	24/07/2023	0710102030132023(No.of Docs 3)	0710102030132023/1	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	27/07/2023	page no. 235 to 265 not clear	Asavrajan@123
262	24/07/2023	0710102030132023(No.of Docs 3)	0710102030132023/3	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	27/07/2023	page no. 235 to 265 not clear	Asavrajan@123
263	24/07/2023	0710102030142023(No.of Docs 1)	0710102030142023/2	CONTEMPT PETITION (IBC)/35(ND)2023	SUMAN KUMAR VERMA VSSANJAY SINGLA	Rule 11 of NCLT, 2016	27/07/2023	Please separate file Affidavit and Reply .	CMASKVERMA
264	24/07/2023	0710102053702021(No.of Docs 2)	0710102053702021/5	COMPANY PETITION (COMPANIES ACT)/143(ND)2021	PARDEEP KUMAR VS. SAPTAGIRI RESTAURANT PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	27/07/2023	Sign on every pages	rj92
265	24/07/2023	0710102062522022(No.of Docs 4)	0710102062522022/3	INTERLOCUTORY APPLICATION (I.B.C)/4496(PB)2022	ANIL KOHLI R P FOR TIRUPATI INFRAPROJECT LIMITED VSL & L HOSPITALITY AND AVIATION PVT LTD	Sec 60(5)	27/07/2023	Wrong File (application file in additional document)	gauravtyagi
266	25/07/2023	0710102013432023(No.of Docs 2)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	27/07/2023	Notary and verification location different	mayank
267	24/07/2023	0710102043532023(No.of Docs 1)	0710102043532023/2	INTERLOCUTORY APPLICATION (I.B.C)/3302(ND)2023	RAJIV BHATNAGAR VS. GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	27/07/2023	Please file with court fees and welfare	vmkannan
268	10/02/2023	0710102015232023(No.of Docs 0)	0710102015232023/5	COMPANY PETITION IB (IBC)/190(ND)2023	BHARDWAJ BUILDERS VS. TARC LIMITED	IBC Under Sec 9	27/07/2023	Please sign on every pages.	
269	24/07/2023	0710102042312023(No.of Docs 2)	0710102042312023/3	INTERLOCUTORY APPLICATION (I.B.C)/2686(ND)2023	DEVARAJAN RAMAN INTERIM RESOLUTION PROFESSIONAL OF M/S RAPID BUILDWELL LTD. VS. HDFC BANK LTD.	Sec 60(5)	27/07/2023	Sign every page application and true copy sign missing	K&T Law Offices
270	21/07/2023	0710102066682022(No.of Docs 2)	0710102066682022/2	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25/07/2023	NEED TO IA FILE	psplegal

271	21/07/2023	0710102066682022(No.of Docs 2)	0710102066682022/2	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25/07/2023	NEED TO IA FILE	psplegal
272	21/07/2023	0710102066682022(No.of Docs 2)	0710102066682022/2	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25/07/2023	NEED TO IA FILE	psplegal
273	21/07/2023	0710102066682022(No.of Docs 2)	0710102066682022/2	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25/07/2023	NEED TO IA FILE	psplegal
274	21/07/2023	0710102024522023(No.of Docs 1)	0710102024522023/2	TRANSFER APPLICATION (IBC)/18(PB)2023	SUPREME BUNGLOWS PRIVATE LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25/07/2023	THREE RUPEE COURT FEE MISSING	varma.aman
275	24/07/2023	0710102010642023(No.of Docs 2)	0710102010642023/2	INTERLOCUTORY APPLICATION (I.B.C)/1074(ND)2023	RESHMA MITTAL VS. USHA CRAFTS PVT LTD	Sec 43(1) r/w Sec 44 (1)	25/07/2023	date missing on index and rply, rply all pages sign, notary missing on affidavit	Navneetthakran
276	21/07/2023	0710102066682022(No.of Docs 2)	0710102066682022/3	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25/07/2023	NEED TO IA FILE	psplegal
277	21/07/2023	0710102066682022(No.of Docs 2)	0710102066682022/3	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25/07/2023	NEED TO IA FILE	psplegal
278	21/07/2023	0710102066682022(No.of Docs 2)	0710102066682022/3	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25/07/2023	NEED TO IA FILE	psplegal
279	21/07/2023	0710102066682022(No.of Docs 2)	0710102066682022/3	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25/07/2023	NEED TO IA FILE	psplegal
280	21/07/2023	0710102051172023(No.of Docs 1)	0710102051172023/6	INTERLOCUTORY APPLICATION (I.B.C)/3174(ND)2023	PUNJAB NATIONAL BANK VS. MR. KHUSHWINDER SINGHAL INTERIM RESOLUTION PROFESSIONAL STARLIT POWER SYSTEMS LTD.	22(3)(b)	24/07/2023	Incomplete file.	rrinsolvency

*Dalip Lamba*

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